

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Power Section) Civil Secretariat
Srinagar/Jammu

Notification

Jammu, the ^{26th} November, 2025

S.O 301 :- In exercise of the powers conferred under sub-section (1) of Section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Government hereby appoint the following officers to be the Executive Magistrate(s), who shall exercise all the power of an Executive Magistrate within their territorial jurisdiction of District Baramulla.

S.No	Name of the Officer	Designation/Jurisdiction
1.	Ms. Farhana Showkat	Executive Officer, Municipal Council, Baramulla
2.	Mr. Ishtiyaq Ahmad Sheikh	Executive Officer, Municipal Committee, Tangmarg and Kunzer
3.	Mr. Sarfaraz Ahmad	Executive Officer, Municipal Committee, Watergam

By Order of the Government of Jammu and Kashmir

Sd/-
(Achal Sethi)
Secretary to Government

No. LAW-Powr/25/2022-10

Dated :- 26 -11 - 2025

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Divisional Commissioner, Kashmir.
3. Secretary to Government, Revenue Department.
4. District Magistrate, Baramulla. This is with reference to letter No. No. DMB/PS/7789/2025 Dated:-24-11-2025.
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. Concerned Officer(s).
7. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).
8. Incharge Website section

Additional Secretary to Government